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Declaration of Assets and Liabilities

Year 2025-26

I, **MANISH KUMAR**, son of **NANDLAL PRASAD**, Aged **20** years, belonging to **BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT** service and presently working as **DATA ENTRY OPERATOR** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Dependant-1 Name-NANDLAL PRASAD (father)	Dependant-2 Name- GAYTRI DEVI(mother)
(i)	Cash	5,000/-	5,000/-	10,000/-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Savings- 3,000	Savings- 1,20,000/-	Savings- 50,000/-
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	LIC-64,000/-	LIC-84,000/-
(v)	Motor Vehicles (details of make, etc.)	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	NIL	20 GRAM GOLD	30 GRAM GOLD
(vii)	Other assets, such as values of claims / interests	MOBILE, LAPTOP	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Dependant-1 Name-NANDLAL PRASAD (father)	Dependant-2 Name- GAYTRI DEVI(mother)
(i)	Agricultural Land	NIL	AGRICULTURAL	NIL

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	- Location(s) - Survey number(s) - Extent (Total measurement) - Current market value		LAND-3 DISMIL (aprx.), location- RAJGIR	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdue to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 10.02.2025
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		
	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government		

	transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NTVPK9975B	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature. Manish Kr.

Name of Employee: MANISH KUMAR

Place:- PATNA

Designation: DATA ENTRY OPERATOR

Date:- 13/02/2025

Department: BIHAR LEGISLATIVE ASSEMBLY, PATNA

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.